

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:190
ANSWERED ON:13.03.2012
CONVERSION OF FLATS
Mahto Shri Baidyanath Prasad

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority (DDA) has permitted conversion of flats and residential plots into freehold properties;
- (b) if so, the details thereof and the number of flats converted into freehold by the Authority so far; and
- (c) the number of cases pending?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a); Yes, Madam. DDA is allowing conversion of leasehold to freehold as per laid down orders/guidelines in this regard.

(b): The details of the flats/plots converted into freehold as reported by the DDA till 29.02.2012 is as under:

DDA Flats : 87,025
Group Housing Flats : 49,695
Residential Plots : 99,673

(c) The details of the pending cases reported by ODA as on 29.02.2012 is as under:

DDA Flats : 604
Group Housing Flats : 584
Residential Plots : 1327